

1. QUESTIONS**(1) POSTPONED STARRED QUESTIONS TO BE ORALLY ANSWERED**

a. Postponed Starred Question No.1B tabled by Shri Nilesh Cabral, MLA regarding 'Violation of C.C.S. Conduct Rules by Employee of Goa Electricity Department' (originally slated for answer on 28.07.2017) to be orally answered.

b. Postponed Starred Question No.12B tabled by Shri Isidore Fernandes, MLA regarding 'Patients admitted in Goa Medical College' (originally slated for answer on 28.07.2017) to be orally answered.

(2) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(3) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the table.

2. CONGRATULATORY MOTION

Shri Nilesh Cabral, MLA to move the following:

"This House congratulates Shri Sandesh Sonu Naik resident of Ribandar who have awarded "The outstanding Achiever of the Year Award" the top lion award from CITY & GUILDS, London and is the first Asian who win the lion award from CITY and GUILDS, London also was chosen for the award from over 20 lakhs students worldwide".

3. PAPERS TO BE LAID ON THE TABLE

SHRI MANOHAR PARRIKAR, Chief Minister to lay the following Audit Report and Annual Report.

a. The Statutory Audit Report of the Goa Sharva Shiksha Abhiyan for the year 2015 - 2016.

b. 28th Annual Report of Goa Public Service Commission for the year 2015-2016.

4. CALLING ATTENTION

Shri Nilkanth Halarnkar, MLA to call the attention of Hon. Minister for Panchayats to the following:

"Fear and anxiety in the minds of the people of Colvale for having taken resolutions by the Village Panchayat Colvale for various development works to be undertaken under Village Panchayat fund have been recorded in the proceedings book without discussing the same in the fortnightly meeting held on 28.06.2017, which were neither on the agenda nor discussions were held on the subject. Action Government intends to take in the matter".

5. POSTPONED PRIVATE MEMBERS' RESOLUTIONS

1. Postponed Resolution called by Shri Rajesh Patnekar, MLA originally slated for answer on 28/7/2017.

"This House strongly recommends the Government that the Primary Health Centre of Bicholim be upgraded to Community Health Centre."

2. Postponed Resolution called by Shri Chandrakant Kavalekar, Leader of Opposition originally slated for answer on 28/7/2017.

"This House strongly recommends the Government to allay the sufferings of the people by ensuring that the Mediclaim Schemes sanctioned for availing of various medical treatments, facilities, etc. due to non-payment of previous

bills raised by them, the patients are forced to pay the Hospitals by arranging their own money and then seek re-imburement from the Government.”

6. PRIVATE MEMBERS’ RESOLUTIONS

1. Shri Rajesh Patnekar, MLA to move the following:

“This House unanimously resolves the Government to construct a foot bridge between Maneri and Kumyamal at Village Panchayat Salem.”

2. Shri Prasad Gaonkar, MLA to move the following:

“This House strongly recommends the Government to upgrade the Primary Health Centre at Sanguem, in order to provide good facility and health care immunity to the residents of Sanguem.”

3. Shri Ravi S. Naik, MLA to move the following:.

“This House strongly recommends the Government to construct a by-pass road from Ponda Tisk, Dhavali upto Borim bridge, which is at a stretch of 4 kms in order to avoid traffic congestion and prevent major road accidents as the existing road is very narrow.”

4. Shri Pravin Zantye, MLA to move the following:

“This House strongly recommends the Government to take immediate steps to commence the construction work for the bridge connecting villages Surla and Volvoi on river Mandovi in Sanquelim and Priol Constituency.”

5. Chandrakant Kavalekar, MLA to move the following:

“This House strongly recommends the Government to include the Government servants in Deen Dayal Swasthya Seva Yojana Scheme (DDSSY) of the Directorate of Health Services.”

7. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS, 2017-18(DAY-10)

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| Demand No. 7 | - | Settlement & Land Records |
| Demand No. 15 | - | Collectorate, North Goa |
| Demand No. 16 | - | Collectorate, South Goa |
| Demand No. 33 | - | Revenue |
| Demand No. 82 | - | Information Technology |

**ASSEMBLY HALL
PORVORIM-GOA
3RD AUGUST, 2017**

**N. B. SUBHEDAR
SECRETARY**